

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 292 OF 2014 & IA No. 25 OF 2015 & IA No. 216 OF 2016 & IA No.  
419 OF 2017 & IA No. 547 OF 2018 & IA No. 548 OF 2018**

**Dated: 1st November, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member(P & NG)**

**In the matter of:**

**Gujarat Gas Company Limited ..... Appellant(s)**

**Versus**

**Petroleum and Natural Gas Regulatory Board & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Amit Kapur  
Poonam Verma  
Vishrov Mukerjee For App1

Counsel for the Respondent(s) : Sonali Malhotra For Res1  
Iti Agarwal For Res2

**ORDER**

Heard Learned Sr. Counsel Mr. Gopal Jain appearing for the Respondent No. 2 and learned Sr. Counsel Mr. Ramji Srinivasan appearing for the Appellant.

List the matter for directions on **10.01.2020.**

**B.N. Talukdar  
Technical Member(P & NG)**

**Justice Manjula Chellur  
Chairperson**

PR